

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 412
CP(CAA) 57/ND/2022

IN THE MATTER OF:

Span Fashions Limited

...

Applicant

and

Prima Associates Private Limited

Order under Section 230-232 of Companies Act, 2013.

Order delivered on 09.03.2023

Coram:

MR. ASHOK KUMAR BHARDWAJ,

HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Sushil Aggarwal, Adv.

For the RD : Ms. Shankari Mishra, Adv.

ORDER

Let the matter be fixed before the Regular Bench on 21.03.2023.

Sd/-

DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

Mukesh

Sd/-

ASHOK KUMAR BHARDWAJ
MEMBER (JUDICIAL)